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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 45-A/2016, TP No. 45-B/2016 & TP No. 45-C/2016 TP No. 45/397-398/NCLT/AHM/2016 (New) CA No. 232/2013, CA No. 189/2014 & CA No.263/2014 C.P. No. 73/397-398/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.05.2017</u>

Name of the Company:

Girdhar Viramgana & Ors.

V/s.

Balaji Embroidery Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. VISHAL K. SEVAK ADVOCATE RES-1-3, 5-6

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## **ORDER**

None present for Petitioner. Learned Advocate Mr. Vishal Sevak present for Respondents no. 1 to 3 and 5 to 6. None present for other Respondents.

Petitioner PCS sent letter for adjournment on the ground of sickness.

List the matter on 17.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of May, 2017.